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Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No.2876/2004

Thursday, this the 2nd December 2004

Hon'ble Shri Justice M. A. Khan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)

Shri Jai Bhagwan
S/o Shri Maman
Ex. Diesel Fitter, Gr. III
Under Senior Section Engineer
Power Car Shatabadi
Northern Railway, New Delhi

...Applicant

(By Advocate: Smt. Meenu Mainee for Shri B.S. Mainee)

Versus

Union of India through

1. The General Manager
Northern Railway, Baroda House
New Delhi
2. The Divisional Railway Manager
Northern Railway
State Entry Road, New Delhi
3. The Sr. Divisional Electrical Engineer
(Coaching)
Office of Divisional Railway Manager
State Entry Road
New Delhi

...Respondents

O R D E R (ORAL)

By Shri Justice M.A. Khan:-

The applicant was working as a Kit Filter under the Divisional Electrical Engineer (Coaching). Disciplinary proceedings were initiated against him for being unauthorizedly absent from duty. The disciplinary authority, vide order dated 7.1.2003, removed him from service. The applicant preferred an appeal on 20.3.2003. It is still pending, though the applicant has approached the appellate authority to provide him a personal hearing in the matter.

2. Having regard to the above facts, we may dispose of this application at this stage, even without service of notice on the respondents, by giving a

reduced rate

(2) 7

direction to Senior Divisional Electrical Engineer, respondent No.3 (appellate authority) to decide the said appeal by passing a reasoned and speaking order, after providing an opportunity of hearing to the applicant, within a period of three months from the date on which the certified copy of this order is communicated to ~~him~~.

3. OA stands disposed of in terms of the above order.

~~Doce~~
(S. K. Naik)

Member (A)

~~Under and Counter~~
(M.A. Khan)
Vice Chairman (J)

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